### GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

### LOK SABHA

## STARRED QUESTION NO.92 TO BE ANSWERED ON 08-02-2018

### **Promotion of Sports**

#### \*92. SHRI B. VINOD KUMAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the steps being taken by the Government to ensure continued use of sports venues for development of sports in the country in the aftermath of the just concluded FIFA U-17 World Cup in India;

(b) the steps being taken by the Government for ensuring that sports venues are maintained properly and their use is not restricted for big tournaments only;

(c) the steps being taken by the Government to promote sports at the grassroot level across the country; and

(d) the steps being taken by the Government to get more international tournaments assigned to India to increase Indian participation and improve performance in various sports?

# ANSWER THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS [COL. RAJYAVARDHAN RATHORE (RETD.)]

(a) to (d): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF STARRED QUESTION NO.92 TO BE ANSWERED ON 08-02-2018 REGARDING "PROMOTION OF SPORTS" ASKED BY SHRI B. VINOD KUMAR.

(a) & (b): Out of the six stadia where FIFA Under-17 Football World Cup India 2017 was held from 6th to 28th October 2017, only Jawahar Lal Nehru Stadium, New Delhi is owned by the Ministry of Youth Affairs & Sports, Government of India, which is managed and maintained by Sports Authority of India (SAI).

Responsibility for continued usage of stadia, other than Jawahar Lal Nehru Stadium, New Delhi, for sports and their maintenance is that of the concerned State governments/agencies owning and managing them.

For continued usage of 5 stadia managed and maintained by SAI including Jawahar Lal Nehru Stadium, New Delhi, which was one of the venues for FIFIA Under-17 the Government has taken steps for optimum utilization of stadia for sports activities. Sports facilities at 5 SAI Stadia in Delhi i.e. Jawaharlal Nehru Stadium, Indira Gandhi Sports Complex, Major Dhyan Chand National Stadium, Dr. Shyama Prasad Mukerjee Swimming Pool Complex, Dr. Karni Singh Shooting Ranges are being utilized six days in a week by various sports persons under Come & Play Scheme of SAI. SAI Stadia are also used for conduct of national championships and other sports tournaments. Thus, their usage is not restricted to hosting big tournaments.

Regular monitoring is being done through respective Administrators by convening joint meetings with the maintenance agency i.e., Central Public Works Department (CPWD) so as to maintain the stadia at par with International level.

Online booking is available for booking of all facilities for sports and nonsports events without disturbing the training activities.

(c): Sports, being a State subject, primary responsibility for promotion and development of sports in the country is of the State Governments. In order to complement/ supplement the efforts of the State Governments in this regard, the Ministry of Youth Affairs & Sports has been implementing various schemes for promotion of sports in the entire country through creation/ development of sports infrastructure, conduct of annual sports competitions and training and coaching of sportspersons.

For promoting sports at the grassroot level, the Government has launched Khelo India scheme in 2016-17, which has been revamped in 2017-18. The revamped Khelo India Scheme aims to infuse sports culture and achieve sporting excellence in the country by encouraging sports for all thus allowing the population across gender and all age groups to harness the power of sports through its cross-cutting influence, namely, holistic development of children & youth, community development, social integration, gender equality, healthy lifestyle, national pride and economic opportunities related to sports development through its twelve verticals viz., Play Field Development, Community Coaching Development, State Level Khelo India Centers, Annual Sports Competitions, Talent Search and Utilization Development, and **Creation/Upgradation** of Sports Infrastructure, Support to National/Regional/State Sports Academies, Physical Fitness of School going Children, Sports for Women, Promotion of Sports among persons with disabilities, Sports for Peace and Development, Promotion of rural and indigenous/tribal games.

In addition, Sports Authority of India (SAI) is implementing the following sports promotional schemes across the country to identify talented sports persons in the age group of 8-25 years and nurture them to excel at national and international competitions:

- National Sports Talent Contest Scheme (NSTC)
- Army Boys Sports Company (ABSC)
- SAI Training Centre (STC)
- Special Area Games (SAG)
- Extension Centre of STC/SAG
- Centre of Excellence (COE)
- National Sports Academies (NSA)

(d): Assignment of conduct of international tournaments is done by the respective international sports bodies in terms of the procedures and instructions prescribed by them.

National Sports Federations (NSFs) are encouraged to host international tournaments in India so that Indian sportspersons get the opportunity of increased participation as well as competing with international athletes in home conditions. For conduct of an international tournament in India, assistance of Rs. 30 lakh is given to NSFs. Financial assistance for conduct of international tournaments in India was enhanced in November 2015 from Rs. 10 lakh to a maximum of Rs. 30 lakh per international tournament. Further, Annual Calendar for Competition and Training (ACTC) for various sports disciplines, finalized by Sports Authority of India (SAI) in consultation with concerned National Sports Federations (NSFs), has a provision of 1/6th of the total budget allocation for a particular sports discipline for the conduct of International tournaments in India.